

## FORM NO. 59A

[See rule 20A]

### Application for approval of mutual funds investing in the eligible issue of public companies under section 88(2)(xvii) of the Income-tax Act

1. Name of the Mutual Fund and the address of its registered office
2. Details of the trustees of the fund such as names, addresses, their professional experience, etc.
3. Objects of the fund
  - (i) Main objects
  - (ii) Ancillary objects (Enclose a copy of the Mutual Fund deed)
4. Whether registered with SEBI; if yes, please specify the date and the number of the order (enclose a copy of the SEBI's order)
5. Whether notified under section 10(23D) of the Income-tax Act; if yes, please specify the date and the number of the order (enclose a copy of the order)
6. Details of the custodians (enclose a copy of the custodian agreement for mutual fund)
7. Details of Asset Management company such as names of directors with their experience, qualifications and profession, and whether related to the trustees (enclose a copy of the audited balance sheet for last 3 years)
8. Plan-wise details of various schemes launched so far and the application of their proceeds (enclose audited balance sheet for last 3 years)
9. Details of the proposed scheme to be launched for the purpose of section 88(2)(xvii), such as number of units, face value, total amount to be mobilised, etc. (enclose a copy of the approval by the SEBI)
10. Name and address of the public company in whose public issue subscription is proposed to be made, along with the details of the issue (enclose a copy of the approval of the public issue by the Board)
11. Names and addresses of the Bankers
12. Names and addresses of the auditors

*Signatures of the authorised signatory*

#### Verification

I, \_\_\_\_\_, certify that the information furnished above is true to the best of my knowledge and belief.

*(Signatures of the authorised signatory)*

**Note :** The application form (in duplicate) should be sent to the Board by the Mutual Fund along with the documents as mentioned in the application form.